

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 06<sup>th</sup> MAY, 2024, 10:30 A.M.**

CP No. 60/CB/2022

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Purna Chandra Mishra -Vs- Dr. Girish Chandra Sahoo
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) :


For Respondent (s)

Mr. Arya Tripathy, Adv.  
Mr. Navneet Dadhichi, Adv.

**ORDER**

There is no representation for the petitioner. Respondent is represented by Ld. Counsel Mr. Arya Tripathy. Respondent counsel represented that pleadings are already been completed. List the matter on 03.06.2024.

  
**Kaushalendra Kumar Singh**  
**Member (Technical)**

  
**P. Mohan Raj**  
**Member (Judicial)**